

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

22. C.P. (IB)-1777/(MB/2017)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.08.2018**

NAME OF THE PARTIES: Megamet Steels Pvt. Ltd.

V/s

SP Infrazone Pvt. Ltd.

SECTION 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel for both sides present. Counsel for the Respondent seeks time to workout on amicable settlement. Time granted. List this matter on 28.08.2018.

/SA/

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)